

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 144

COMP.APPL/ 209(CH)2023
COMP.APPL/ 216(CH)2023
COMP.APPL/ 217(CH)2023
COMP.APPL/ 218(CH)2023
COMP.APPL/ 219(CH)2023
COMP.APPL/220(CH)2023
&
CP No. 9/Chd/Hry/2021

IN THE MATTER OF:

Saubhagya Ornaments Pvt. Ltd

...

Petitioner

Vs.

SBS Agrotech Pvt. Ltd.

...

Respondent

Under Section: 241 & 242, CA 2013

Rule : 11 NCLT, 2016

Order delivered on 07.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 09.08.2024.

Sd/-

Court Officer

Mamta

07.06.2024.